

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2346
TO BE ANSWERED ON 6TH DECEMBER, 2016
EMERGENCE OF CHEMICAL PNEUMONIA**

2346. SHRI DILIP KUMAR TIRKEY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that in some parts of the country a new disease, namely Chemical Pneumonia has surfaced, if so, how many such cases of Chemical Pneumonia have been registered till date; and
- (b) the steps taken by Government to contain the disease and sensitize the masses about the same?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Chemical Pneumonia refers to aspiration of substances that are toxic to the lower airways, independent of bacterial infection. The disease is well documented in scientific literature and is not a new entity in India.

However, No State/ Union Territory administration has reported surge in cases of Chemical Pneumonia to Ministry of Health and Family Welfare. Central Government hospitals in Delhi has also not reported surge in cases of Chemical Pneumonia.

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